



बौद्धिकसंपदा

भारत

एकत्व/अभिकल्प/व्यापारचिह्न
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**Office of The Controller General
Patents, Designs & Trade Marks**

वाणिज्यऔरउद्योगमंत्रालय

Ministry of Commerce & Industry

उद्योगसंवर्धनऔरआंतरिकव्यापारविभाग

Department for Promotion of Industry and Internal Trade

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No: CGPDTM-17031(11)/1/2021-CGOFFICE/1239

Date: 30.09.2025

OFFICE ORDER

In the partial modification to Office Order No. CGPDTM-17031(11)/1/2021-CGOFFICE/537 dated 09.05.2025, the monthly target under the point-based performance evaluation system is hereby revised to 180 credit points per month for all Examiners of Patents and Designs and Controllers of Patents & Designs working full time in Examination Division.

2. The revised credit system will be applicable from September, 2025 to March, 2026. All other provisions of the said office order shall remain unchanged.

3. This is issued with the approval of Controller General of Patents, Designs & Trade Mark.

Satyendra Kumar Pandey
(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR
Head of Administration & Establishment
Office of CGPDTM, New Delhi

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1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai and Ahmedabad.
2. Head of Office, RGNIPM Nagpur.
3. Head of Office (Technical), O/o CGPDTM.
4. Head of Office, IT office, Delhi.